

Senior Civil Judge and J.M.F.C.Sira
Sri. Mahesh.S.
SENIOR CIVIL JUDGE AND J.M.F.C.
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.C. 33/2019 (Objections)		M.J. Narayanababu S/o late M.V. Sannakaregowda Jayaramasetty Vs Rajitha narayana W/o M.J. Narayanababu	
2	M.V.C. 620/2019 (HEARING)		Devaraju.N Vs The Manager, Reliance General Insurance Co.Ltd	S.G.Shashidhar
3	M.V.C. 621/2019 (HEARING)		Ravi Kiran.D.S Vs Husna Banu	S.G.Shashidhar
4	M.V.C. 775/2019 (A.D.R.)		Sadashiva.R Vs Mohana. E	Hanumantharayappa.R
5	M.V.C. 805/2019 (A.D.R.)		Yogish Vs Nataraju.C.H	Hanumantharayappa.R
6	M.V.C. 1292/2019 (A.D.R.)		Ravikiran.T Vs Gowtham.S	Hanumantharayappa.R
7	M.V.C. 89/2015 (EVIDENCE)		Siddagangaiiah Vs Chidananda	MANJUNATH.J
8	M.V.C. 462/2017 (EVIDENCE)		Thippeswamy T.D. Vs Ashwathanarayana	J. Manjunatha
9	M.V.C. 1234/2017 (EVIDENCE)		Veeranagappa Vs M.S. Krishnappa	C.H. Jagadeesh
10	M.V.C. 1262/2017 (EVIDENCE)		Ningamma Vs Regional Manager, Bus station, APSRTC, Ananthapura	Veeranna H
11	M.V.C. 1261/2017 (ARGUMENTS)		P. Narasimhaiah Vs Regional Manager, Bus station, APSRTC, Ananthapura	Veeranna H
FURTHER ARGUMENTS				
12	R.A. 31/2015 (ARGUMENTS)		K. Chandrashekarappa Vs Kariyamma	R.RAJKUMAR
LOK ADALATH				
13	Ex.C 251/2014 (A.D.R.)		Ravikiran Vs K.S. Prakash	

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14	M.C. 21/2015 (ARGUMENTS)		Jayaramaiah Vs Padma @ Vijaya	HARISH BABU.S
15	M.A. 25/2019 (ORDERS)		Maruthi S/o Ramanna Vs Ramalingappa S/o late Linganna	VESHWARAI AH
11.00 AM to 02.00PM				
16	O.S. 70/2016 (SUMMONS) IA/1/2016		Shaik Fareed Vs Riyaz Ahamed	SARVESH.R
Await Report				
17	EX 28/2016 (SUMMONS)		S.K. Shivakumar Vs Ranganathappa	B.JAYARAMAIAH
18	M.V.C. 1340/2017 (NOTICE)		Kumar Vs Siddaraju	S.Manjunatha
19	M.C. 71/2019 (NOTICE)		Guruprasad @ H.L.Gurulingappa Vs Apoorva W/o Guruprasad @ H.L.Gurulingappa	NAGARAJU.H
20	M.C. 53/2020 (NOTICE)		Rathnamma @ Nagarathna D/o Gopalakrishnappa Vs Manjunath @ Sagar S/o. Vivekanandappa	NAGARAJU.H
21	M.V.C. 829/2016 (Objections)		Rangamma Vs Narasimharaju	HAP
22	O.S. 14/2017 (Objections) IA/1/2017		Rangashamanna @ M. Rangaswamy Vs Ramakka	VENKATASUBBA RAO
23	M.A. 14/2017 (Objections) IA/1/2017		Nagaraju N.E Vs Narasimahaiah@ Poojari Narasimhaiah	E. Hanumantharayapa
24	M.V.C. 1070/2017 (Amended plaint)		Sri. Gopala Murthy.N. Vs Sri. Zakir Hussain	P.V.Manjunath
25	O.S. 154/2017 (Amended plaint)		B. Ranganatha Vs S.B. Ramesh	B.RANGANATHA
26	M.V.C. 706/2018 (Objections)		Tulasiram Vs Yarranna	Hanumantharayappa

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27	M.V.C. 1027/2018 (Objections)		Bheemaiah @ Bheemaraju Vs The Divisional Controller	C.H.Jagadeesh
28	M.V.C. 160/2019 (Objections)		Shankarappa Vs Chittaiah	Harishbabu M S
29	M.V.C. 193/2019 (Objections)		Devaraju Vs Pandurangappa	Manjunatha J
30	M.V.C. 393/2019 (Objections)		Jayanna C.S. Vs Shivanna	B.S.P. B.S. Bhoopathi Gowda
31	L.A.C. 130/2017 (Steps)		Assistant Commisioner Vs Venkatappa	AGP
32	M.V.C. 1056/2018 (Concilation)		S.Girish Vs Chandrashekar C.	Basavaraju D.
33	M.V.C. 316/2019 (Concilation)		Thippeswamy Alias Vadde Thippanna Vs Savitha.M.S	Basavaraju.D
34	O.S. 114/2020 (For Settlement)		Rajamma W/o. Late. Thippeswamy Vs Sannamma W/o. Late. Shivalingappa	SIDDARAJU.B
35	O.S. 165/2020 (For Settlement)		K. Sudhamani W/o. T.R. Sathish Babu Vs Kariyappa S/o. Mudlappa	ERANNA

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		02.45 PM to 05.45PM		
1	C.C. 1581/2012 (EVIDENCE)		Sira Police Vs Rajanna	APP SHB

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	EX 16/2012 (HEARING) IA/1/2014		M.R.Eranna Vs M.Maranna	SAR Borappa
2	O.S. 378/2013 (HEARING)		Devaraju Vs Lakshamma	EH Shivaraju C
3	O.S. 462/2013 (HEARING) IA/1/2013		Lakshminarayana Vs Thimmaiah	E Hanumantharayappa
4	FDP 5/2017 (HEARING)		Jayapadma Vs Ranganathappa	BR
5	O.S. 106/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Shivappa Vs Chief Secretary to Govt. of Karnataka	E.HANUMANTHAPPA
6	O.S. 286/2018 (HEARING) IA/1/2018		Somashekar Nayaka Vs Vibhuthi Thimmanna	HONNAPPA
7	O.S. 40/2019 (HEARING) IA/1/2019 IA/2/2019		T. Rangaswamy Vs Panchayath Development Officer	B.RANGANATHA
8	O.S. 160/2019 (HEARING) IA/1/2019		Seebiagrahara Gramapanchayathi Vs Rangamma W/o Kempaswamy	RAJKUMAR.R
9	O.S. 224/2019 (HEARING) IA/1/2019		Thimmakka W/o Late.Jannappa Vs Honnappa S/o Paiyada Bommanna	SIDDARAJU B
10	O.S. 234/2019 (HEARING) IA/1/2019		Triveni D/o Veerasena Vs Narasamma W/o Hanumanthappa	D.KAVITHA
11	O.S. 246/2019 (HEARING) IA/1/2019		G.R. Yogeshwari W/o. Basavaraju .B. Vs B.C. Doddalingaiah S/o. Late. Linganna	SIDDARAJU B
12	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late.Henjarappa Vs Lingappa S/o Sannasiddappa	D.S.RAMANJANAI AH
13	O.S. 244/2020 (HEARING) IA/1/2020		S.R Mangalamma W/o. late Shivashankara Aradhya Vs The Shivaganga Education Trust	JAVANAIAH.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 62/2019 (ISSUES) IA/1/2019		Sadiq Pasha, Vs Rahamath Unnissa	MOHAMED RAHAMATHULLAH
11.00 AM to 02.00PM				
15	O.S. 240/2011 (EVIDENCE)		L.Rajanna gowda Vs M. Eregowda	S.HARISH BABU G.K.
CROSS EXAMINATION OF DW				
16	O.S. 508/2011 (EVIDENCE) IA/1/2013 IA/2/2013		S.S.Madhu Vs Smt Rangamma	B.N.R. B.S.B.
17	O.S. 48/2012 (EVIDENCE) IA/1/2012		PAVAN KUMAR Vs MARIYANNA	
18	O.S. 210/2012 (EVIDENCE) IA/2/2012 IA/1/2012 IA/3/2012 IA/4/2012 IA/7/2012 IA/6/2012 IA/5/2012 IA/8/2013		NAGAMMA Vs LAKSHMIDEVAMMA	YRS Exparte
CROSS EXAMINATION OF PW				
19	O.S. 296/2010 (EVIDENCE)		Shivalingamurthy Vs Ramalingappa	K.Umesh M.Bheemanna.
20	O.S. 470/2011 (EVIDENCE) IA/1/2012		Basavaraju Vs Ranganathappa	JAYARAMAIAH.B
21	O.S. 370/2013 (EVIDENCE) IA/1/2013		Kariyanna Vs Nagamma	venkatasubba rao
22	O.S. 372/2013 (EVIDENCE) IA/1/2013		Govindappa Vs Nagamma	Venkatasubbarao BDM
FURTHER EVIDENCE FOR DEFND				
23	O.S. 212/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Gangamma alias Siddagangamma Vs Siddalingaiah	Y.T.Ramachandrappa
24	O.S. 176/2015 (DEFENCE EVIDENCE) IA/1/2015		Muddamma Vs Nagamma	Y.R.BASAVARAJU
25	O.S. 252/2012 (ARGUMENTS)		P.S.RAMESH Vs UMA	RK TB

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26	O.S. 322/2012 (CALL ON) IA/1/2012 IA/2/2013		AMMAJAKKA Vs RANGANATHAPPA	MSY KV
27	O.S. 512/2012 (For steps) IA/1/2012 IA/2/2013		Narasimhaiah Vs Ranganathappa	K.Borappa MS Jagadeesh

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02.45 PM to 05.45PM				
1	C.C. 1011/2019 (HEARING)		Tavarekere Police Station Vs Veerendra S/o Pujar Rangappa	APP
2	C.C. 1044/2019 (Committ the case)		Tavarekere Police Station Vs Veerendra S/o. Poojar Rangappa	APP
3	C.C. 1242/2019 (Committ the case)		Police Sub Inspector, P.N.Halli PS. Vs Srinivas	APP
11.00 AM to 02.00PM				
4	C.C. 120/2020 (EVIDENCE)		Pattanayakanahalli Police Station Vs Somashekhhar S/o. Manjappa aliyas Huligappa	APP
5	CrI.Misc. 110/2020 (EVIDENCE)		Katalingappa S/o Late.Dasappa Vs Deputy Tahasildar	VENKATESH.K

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PRL CIVIL JUDGE AND JMFC
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02.45 PM to 03.45PM				
1	O.S. 175/2015 (HEARING)		B. R. Indrani Vs B. Indira	SANNAKAREGOWDA
2	O.S. 179/2019 (EVIDENCE) 1A/1/2019		K.M.Padmaraju S/o K.P Muddalingappa Vs H.Rokha D/o P.Hanumanthaiah	C.P.SUNDARESH
3	O.S. 185/2019 (EVIDENCE) 1A/1/2019 1A/2/2019		Gangubai W/o Late.Ramarao Vs Executive Officer, Taluk Panchayath	B.N.ACHUTHARAO
4	FDP 9/2019 (EVIDENCE)		K.Govindalah S/o Late Kariyanna Vs Mohan Kumer T.N S/o Late.T.R. Narayanappa	Y.R.BASAVARAJU
5	FDP 11/2019 (EVIDENCE)		Nagendrappa S/o Late Sannanagappa @ Naganna Vs Thimmakka W/o Naganna	HONNAPPA
6	O.S. 255/2019 (EVIDENCE) 1A/1/2019		Ranganathappa S/o Late Thimmaiah Vs E.Narasimhaiah S/o Eranna @ Erappa	BHOOPATHI GOWDA.P.B.S
7	O.S. 263/2019 (EVIDENCE) 1A/1/2019		Geethamma @ Chikkageetha W/o. Venkatarama D/o. Mudlagiriyappa Vs Mudlogiriyappa S/o. Late. Giriyappa	S.HARISH BABU
8	O.S. 65/2019 (EVIDENCE) 1A/1/2019 1A/2/2019		Sri. Sadashivappa Vs Narasaiah	BHOOPATHI GOWDA.P.B.S
9	O.S. 131/2019 (EVIDENCE) 1A/1/2019		Mahadevalah S/o. Narasimhaiah Vs Obalarangaiah S/o. Chinnobanayaka	B.R.RANGANATH
11.00 AM to 02.00PM				
10	O.S. 187/2015 (EVIDENCE)		Nagaraju Vs Veeranagappa alias Eranagappa	B.RANGANATHA
11	O.S. 347/2015 (EVIDENCE)		Hanumanthappa Vs Smt. Lalitamma	VENKATASUBBA RAO

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12	O.S. 317/2018 (EVIDENCE)		S.Abhisek Vs Syed Wazid	JAVANAIAH.
13	O.S. 63/2019 (EVIDENCE) IA/1/2019		Hussain Sab Vs Buden Bi	GUNNAIAH SHASHIDHAR.B.S
14	O.S. 175/2019 (EVIDENCE) IA/1/2019		H.Somashekarappa S/o Late.Muddahanumanthappa Vs Venugopal S/o Late.Chikkarangappa	JAVANAIAH.
CROSS EXAMINATION OF PW				
15	O.S. 323/2016 (EVIDENCE) IA/1/2016		G.H.Shivanna Vs L.Hanumantharayappa	NARASEGOWDA
FURTHER EVIDENCE FOR PLNTF				
16	O.S. 271/2014 (EVIDENCE) IA/1/2014		Ramanna Vs Kamma	Lunkappa
17	EX 3/2013 (ARGUMENTS) IA/1/2013		Doddaramanna Vs Daneshwarappa	K. Umesh Honnappa
18	EX 33/2019 (ARGUMENTS)		Bommaiah S/o Narasimhaiah Vs Ranganathappa S/o Late.Dodda Ranganayaka	UMESH.K
19	O.S. 239/2020 (FIRST HEARING) IA/1/2020		Canara Bank Vs Radhamma V.G D/o. Gunnaiah	WAJID AHAMED.
20	O.S. 153/2019 (EVIDENCE) IA/1/2019		Ambikamma W/o Late.V.K Shivarudraiah Vs Nanjamma W/o Lae.Chikkegowdappa	S. BASAVARAJU
21	O.S. 245/2019 (EVIDENCE)		Bhagyalakshmi W/o Gangadhara Vs Nagarathamma W/o Late.B.D.Nagaraju	B.MANJUNATH
22	EX 23/2017 (SETTLEMENT)		The Manager, Kaveri Gramena Bank Vs Venkatappa	Y.R.BASAVARAJU
23	EX 20/2018 (SETTLEMENT)		K.Rajanna Vs Muddanna	D.G.GUNDEGOW
24	O.S. 241/2019 (Petitioner evidence) IA/1/2019		Gopi S/o Shivanna Vs Shivanna S/o Bisadappa	B.RANGANATHA

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25	O.S. 265/2019 (Amended plaint) IA/1/2019		Kenchappa S/o. Late. Sotta Bhoothanna Vs Malakka W/o. Naganna	DODDAMALLA

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02.45 PM to 05.45PM				
1	CrI.Misc.(DVA) 1/2014 (HEARING)		Prema Vs Bommegowda	S.Harish Babu
2	C.C. 613/2017 (HEARING)		Kallambella PS Vs Manjunatha. H	APP
3	P.C.R. 93/2020 (HEARING)		Kengaramaiah S/o Eralah Vs Manjeshgowda S/o Eshwarappa	RAVI.Y.R
4	C.C. 1229/2018 (EVIDENCE)		Jayasheela Vs Basavaraju	VEERENDRAKUMAR.T.M
5	C.C. 876/2017 (EVIDENCE)		T. Ramanataka Vs P.J. Hanumantharayappa	DODDAMALLAIAH.B
6	C.C. 189/2018 (EVIDENCE)		Sharadamma Vs P.N. Sreenivasa	K.Umesh
7	C.C. 878/2019 (EVIDENCE)		Jayanna B Vs C.Bhyregowda	RAJKUMAR.R
11.00 AM to 02.00PM				
8	P.C.R. 70/2020 (Sworn Statement)		Ashoka D S/o. Doddalah Vs Honnesh T.R S/o. Ramachandalah	SANTHOSH.K.M
9	CrI.Misc. 277/2020 (Petitioner evidence)		Lakshimamma W/o Late Sannarangappa Vs The City Municipal Council	GURUMURTHY.H

... .. returned due to Covid 19